

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 787 of 2020 in CP(IB) 257 of 2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2021**

Name of the Company: George Samuel RP For Jason Dekor Pvt
Ltd
V/s
Yogeshkumar Jashwantlal Thakkar & Ors
Section 43 & 44 IBC,2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

(through video conferencing/physical)

Mr. Monaal Davawala, Advocate along with Mr. Vishal Raval, Advocate appeared on behalf of RP. Mr. Dhruvit Shah, Advocate appeared on behalf of Respondent.

The pleadings are complete.

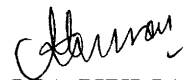
The parties are at liberty to file their written submission on or before the date fixed.

List the matter on 13.04.2021



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 16th day of March, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**